NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|-----------------|-----------------------------------|
| CP(IB) No.21/ BB/ 17 | (#s | Hearing | Rule 7 of IB | Aegan Batteries Pvt.Ltd |

NAME (IN CAPITAL) SL.

& PHONE NUMBER

NO.

SIGNATURE

1 S. PEER MOHAMED, Advocate for Petitumer 9350970806

REPRESENTATION TO WHOM

2. S. Rajost.

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Counsel for petitioner is present. Heard the counsel for petitioner. Counsel for State Bank of India is also present. Heard him.

This matter is coming up for admission. List it for orders on 04.08.2017.

MEMBER (J)

MEMBER (T)